

## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

### FORTY-SIXTH REPORT

(Presented on 26-7-1983)

The Business Advisory Committee held a sitting on Monday, 25 July, 1983.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other Business:—

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| (1) The Societies Registration (Delhi Amendment) Bill, 1983. (To replace Ordinance)<br>(Consideration and passing)  | 1 hour   |
| (2) Discussion on the Resolution seeking disapproval of the Arms (Amendment) Ordinance, 1983.   | } 2 hours  |
| (3) The Arms (Amendment) Bill, 1983 (To replace Ordinance)<br>(Consideration and passing)   |  |
| (4) The Criminal Law (Amendment) Bill, 1980, as reported by the Joint Committee.<br>(Consideration and passing)   | 4 hours  |
| (5) The Constitution (Forty-seventh Amendment) Bill, 1982.<br>(Consideration and passing)   | 1 hour   |
| (6) The Lepers (Delhi, Andaman and Nicobar islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh Repeal) Bill, 1983.<br>(Consideration and passing) | 1 hour   |
| (7) The Electricity (Supply) Amendment Bill, 1983.<br>(Consideration and passing)   | 4 hours  |
| (8) The Banking Laws (Amendment) Bill, 1983.<br>(Consideration and passing)   | 5 hours  |
| (9) The Dangerous Machines (Regulation) Bill, 1983.<br>(Consideration and passing)  | 2 hours  |
| (10) The Mines (Amendment) Bill, 1983.<br>(Consideration and passing)   | 4 hours  |
| (11) Further discussion on the Twenty-ninth, Thirtieth and Thirty-first Reports of the Union Public Service Commission.                                   | 2 hours<br>in addition to<br>time already<br>taken |
| (12) Discussion on the Thirty-second Report of the Union Public Service Commission.   | 1 hour   |
| (13) Discussion on the Resolution regarding National Health Policy.   | 5 hours  |

NEW DELHI;

July 25, 1983

Shravana 3, 1905 (Saka).

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.